

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 302**  
**IB)-520/ND/2023**

**IN THE MATTER OF:**

**SGM Steels Private Limited**

... **Applicant/Petitioner**

**Under Section: 10 of IBC, 2016**

**Order delivered on 05.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Rakesh Jindal, CA

**For the Respondent** :

**ORDER**

Issue notice to creditors as per the list placed on record on Page 65 of the paper book. Let the notice be served by e-mail.

List on 12.10.2023.

The Petitioner is also directed to file a complete list of all pending litigation involving the corporate applicant.

**Sd/-**  
**(L. N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**